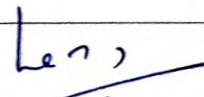


SCHEDULE						
FORMAT FOR STATISTICAL DATA FOR THE MONTH NOVEMBER 2020						
(SEE RULE 3)						
	NAME OF COURT	NO. OF PENDING (ON THE 1 <sup>st</sup> DAY OF MONTH)	NO. OF NEW CASES INSTITUTED DURING THE MONTH	NO. OF CASES DISPOSED DURING THE MONTH	TOTAL CASES PENDING IN THE COURT (ON THE LAST DAY OF THE MONTH	AVERAGE NO. OF DAYS TAKEN TO DECIDE THE CASE
1	2	3	4	5	6	7
1	COMMERCIAL COURT AJMER	1321	77	03	1395	00

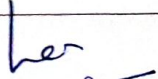
  
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MONTH NOVEMBER 2020

FORM 2

LIST OF CASES IN WHICH E-PAYMENTS OF COURT FEES WAS MADE DURING THE MONTH

S.NO.	COURT	DISTRICT	CASE NO.	PETITIONER/ RESPONDENT	ADVOCATE	DATE OF REGISTRATION	DATE OF E-PAYMENT OF COURT FEES
1	2	3	4	5	6	7	8
1	COMMERCIAL COURT AJMER	AJMER	48/2020	SBI/ GANESH SHOE MAKER	BABULAL SHARMA	18-11-2020	09-10-2020
2	COMMERCIAL COURT AJMER	AJMER	49/2020	SBI/ PARWATI SAREES	BABULAL SHARMA	18-11-2020	25-08-2020
3	COMMERCIAL COURT AJMER	AJMER	50/2020	SBI/ HI FUN FASHION	BABULAL SHARMA	18-11-2020	09-10-2020
4	COMMERCIAL COURT AJMER	AJMER	51/2020	SBI/SHREE BALAJI	BABULAL SHARMA	18-11-2020	09-10-2020
5	COMMERCIAL COURT AJMER	AJMER	52/2020	SBI/SHIV KUMAR	BABULAL SHARMA	18-11-2020	25-08-2020
6	COMMERCIAL COURT AJMER	AJMER	58/2020	I C I C I / PRIYA JAIN	VIJAY KUMAR SWAMI	02-11-2020	26-07-2020

  
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MONTH NOVEMBER 2020

FORM 3

LIST OF CASES IN WHICH ELECTRONIC SERVICE OF PROCESS HAS TAKEN PLACE DURING THE MONTH

S.NO.	COURT	DISTRICT	CASE NO.	PETITIONER/ RESPONDENT	ADVOCATE	DATE OF REGISTRATION	DATE OF E-PAYMENT OF COURT FEES
1	2	3	4	5	6	7	8
	COMMERCIAL COURT AJMER	AJMER	NIL	NIL	NIL	NIL	NIL

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MONTH NOVEMBER 2020

LIST OF TOTAL NO. OF CASES RANDOMLY ALLOCATED DURING THE MONTH

FORM-4

S.NO.	COURT	DISTRICT	COURT NAME	COURT NO.	CASE TYPE	CASE COURT (NO. OF CASES RANDOMLY ALLOCATED)
1	2	3	4	5	6	7
1	COMMERCIAL COURT AJMER	NIL	NIL	NIL	NIL	NIL

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न्यायालय  
कृषि न्यायालय अजमेर

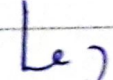


MONTH NOVEMBER 2020

FORM 5

LIST OF CASES IN WHICH CASE MANAGEMENT HEARING WAS HELD DURING THE MONTH

S.NO.	COURT	DISTRICT	CASE NO.	PETITIONER/ RESPONDENT	ADVOCATE	DATE OF REGISTRATION	DATE OF CASE MANAGEMENT HEARING
1	2	3	4	5	6	7	8
	COMMERCIAL COURT AJMER	AJMER	02/2018	LALIT BHATI/ RAMRAJ AUTO	1.SH. RAMSWAROOP 2. SH. VINOD BHARADWAJ	08-05-2018	04-11-2020

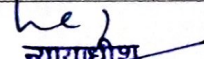
  
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जुनिअर न्यायालय अजमेर

COMMERCIAL COURT AJMER  
MONTH NOVEMBER 2020

FORM 6

CONTESTED COMMERCIAL CASES DISPOSED DURING THE MONTH OF NOVEMBER 2020

S N O.	COURT	DISTRICT	CASE NO.	PETITIONER V/S RESPONDENT	ADVOCATE	DATE OF REGISTRATION	WHETHER URGENT RELIEF WAS SOUGHT AND PRE INSTITUTION MEDIATION DID NOT TAKE PLACE YES/NO	DATE OF DECISION	DAYS FOR DISPOSAL	NATURE OF DISPOSAL (CONTESTED/ SETTLED)	DATE OF EXECUTIO N OF DECREE	NO. OF DAYS FOR EXECUTION OF DECREE FROM DATE OF DECISION	ACT SECTION
1	2	3	4	5	6	7	8	9	10	11	12	13	14
	COMMERCIAL COURT AJMER	AJMER	-	-	-	-	-	-	-	-	-	-	-

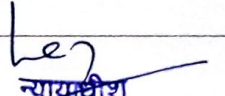
  
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## FORM -7

## SUMMARY OF COMMERCIAL CASES DURING THE MONTH NOVEMBER 2020

NOVEMBER- 2020

S.NO.	COURT	DISTRICT	NO. OF PENDING (ON THE 1 <sup>st</sup> DAY OF MONTH)	TOTAL NO. OF CASES INSTITUTED DURING THE MONTH	TOTAL NO. OF CASES DISPOSED DURING THE MONTH	TOTAL NO . CASES PENDING AT THE END OF THE MONTH
1	2	3	4	5	6	7
	COMMERCIAL COURT AJMER	AJMER	1321	77	03	1395

  
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SEE RULE 10(2)

LIST OF CASES RECEIVED FOR PRE-INSTITUTION MEDIATION AND SETTLEMENT DURING THE MONTH

NOVEMBER- 2020

S.NO.	NAME OF MEDIATION CENTRE (FOR EXAMPLE DLSA OR MAIN MEDIATION CENTRE MUMBAI)	TOTAL NO. OF APPLICATIONS PENDING ON 1 <sup>st</sup> DAY ON THE MONTH	TOTAL NO. OF APPLICATIONS RECEIVED DURING THE MONTH	TOTAL NO. OF CASES SETTELED DURING THE MONTH	TOTAL NO. OF NON STARTER CASES DURING THE MONTH	TOTAL NO. OF APPLICATIONS PENDING AT THE END OF THE MONTH
1	2	3	4	5	6	7
1	NIL	NIL	NIL	NIL	NIL	NIL

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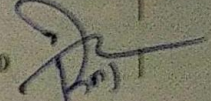
## COMMERCIAL COURT JODHPUR METRO, JODHPUR

Month NOVEMBER 2020

Form 7

## Summary of Commercial Cases during the month

Sr. No.	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
1	2	3	4	5	6	7
1	Commercial Court	Jodhpur	1397	706	13	2090

  
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 जोधपुर



# COMMERCIAL COURT JODHPUR METRO, JODHPUR

MONTH - NOVEMBER 2020

## Form 5

List of cases in which Case Management Hearing was held during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of case management hearing
1	2	3	4	5	6	7	8
1	Commercial court	Jodhpur	--	--	--	--	--

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जोधपुर



## COMMERCIAL COURT JODHPUR METRO, JODHPUR

MONTH - NOVEMBER 2020

## Form 4

List of total no. of cases randomly allocated during the month

Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
1	2	3	4	5	6	7
1	Commercial Court	Jodhpur	Commercial court Jodhpur	--	--	

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# COMMERCIAL COURT JODHPUR METRO, JODHPUR

## MONTH NOVEMBER 2020

### FORM 3

List of cases in which Electronic Service of Process has taken place during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
1	2	3	4	5	6	7	8
1	Commercial Court	Jodhpur			-----NIL-----		

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**COMMERCIAL COURT JODHPUR METRO, JODHPUR****MONTH NOVEMBER 2020****Form 2****List of cases in which e-Payment of Court fees was made during the month**

Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of e- payment of Court Fees
1	2	3	4	5	6	7	8
1	Commercial court	Jodhpur			-----NIL-----		

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**COMMERCIAL COURT JODHPUR METRO, JODHPUR****Month NOVEMBER 2020****Form 1****List of cases e-filed during the month**

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
1	2	3	4	5	6	7	8	9	10
1	Commercial Court	Jodhpur			NIL				

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S-2 Form-7

**Court Name COMMERCIAL COURT KOTA**  
**Month NOVEMBER 2020**

**Form 7**

**Summary of Commercial Cases during the month**

Sr. No.	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
-1	-2	-3	-4	-5	-6	-7
1	COMMERCIAL COURT KOTA	KOTA	997	3	8	992

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कोटा (राज.)



S-2 Form-5

**Court Name COMMERCIAL COURT KOTA**  
**Month NOVEMBER /2020**

Form 5							
List of cases in which Case Management Hearing was held during the month							
Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of case management Hearing
-1	-2	-3	-4	-5	-6	-7	-8
1	COMMERCIAL COURT KOTA	kOTA	NIL	NIL	NIL	NIL	NIL

  
न्यायाधीश  
वाणिज्यिक न्यायालय  
कोटा (राज.)



## Court Name COMMERCIAL COURT KOTA

P

## Form 1

## List of cases e-filed during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
-1	-2	-3	-4	-5	-6	-7	-8	-9	-10
1	COMMERCIAL COURT KOTA	KOTA	NIL	NIL	NIL	NIL	NIL	NIL	NIL

  
 न्यायाधीश  
 वाणिज्यिक न्यायालय  
 कोटा (राज.)

S-1 Form-1

Court Name **COMMERCIAL COURT KOTA**

Month **NOVEMBER/2020**

Format for Statistical data  
[See Rule 3(1)]

S.No.	Name of Court	No. of cases (on the 1 <sup>st</sup> day of month of)	No. of new cases instituted (during the month as per column 3)	Total cases pending in the court (on the last day of the month as per column 3)	No. of cases disposed (during the month as per column 3)	Days taken to decide the case
1	2	3	4	5	6	(7)
1	COMMERCIAL COURT KOTA	997	3	992	8	N/A

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वाणिज्यिक न्यायालय  
कोटा (राज.)



**Court Name COMMERCIAL COURT KOTA**  
**Month NOVEMBER/2020**

## Form 6

## Contested commercial cases disposed during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No)	Date of Decision	Days for disposal	Nature of Disposal (Contested /Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
-1	-2	-3	-4	-5	-6	-7	-8	-9	-10	-11	-12	-13	-14
1	COMMERCIAL COURT KOTA	KOTA	07/18	madhusudan inginiyars v/s sharda solvent	petitioner adv. naresh sharma Respondent adv. vk rathor	10.10.2014	NO	21.11.2020	3316 days	CONTESTED	NIL	NIL	NIL

*(Signature)*  
 न्यायाधीश  
 वाणिज्यिक न्यायालय  
 कोटा (राज.)

S-2 Form-3

**Court Name COMMERCIAL COURT KOTA**  
**Month NOVEMBER 2020**

**Form 3** List of cases in which Electronic Service of Process has taken place during the month

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
-1	-2	-3	-4	-5	-6	-7	-8
1	COMMERCIAL COURT KOTA	KOTA	NIL	NIL	NIL	NIL	NIL
2							

  
न्यायाधीश  
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कोटा (राज.)



S-2 Form-4


**Court Name COMMERCIAL COURT KOTA**  
**Month NOVEMBER/2020**

**Form 4**

**List of total no. of cases randomly allocated during the month**

Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
-1	-2	-3	-4	-5	-6	-7
1	COMMERCIAL COURT KOTA	kOTA	NIL	NIL	NIL	NIL
2						

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कोटा (राज.)

S-2 Form-2

**Court Name COMMERCIAL COURT KOTA**  
**Month NOVEMBER/2020**

**Form 2**

**List of cases in which e-Payment of Court fees was made during the month**

Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
-1	-2	-3	-4	-5	-6	-7	-8
1	COMMERCIAL COURT KOTA	KOTA	NIL	NIL	NIL	NIL	NIL

  
न्यायाधीश  
वाणिज्यिक न्यायालय  
कोटा (राज.)



Med Form-6(1)

**Court Name COMMERCIAL COURT KOTA**  
**Month NOVEMBER/2020**

List of cases received for Pre-Institution Mediation and Settlement during the month

Sr. No.	Name of Mediation Centre [For example, DLSA or Main Mediation Centre Mumbai]	Total number of applications pending on the 1st day of the month	Total number of applications received during the month	Total number of cases settled during the month	Total number of non-starter cases during the month	Total number of applications pending at the end of the month
-1		-2	-3	-4	-5	-6
1	COMMERCIAL COURT KOTA	NIL	NIL	NIL	NIL	NIL

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न्यायाधीश  
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कोटा (राज.)

Statistical Data Format

SCHEDULE

Format for statistical data for the Month of November, 2020

(See Rule 3)

SN	Name of the Court	No. of cases pending (on the 1 <sup>st</sup> day of Month)	No. of New cases instituted (during the month as per column 3)	Total cases pending in the court (on the last day of the month as per column 3)	No. of cases disposed (during the month as per column 3)	Average no. of days taken to decide the case
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Judge, Commercial Court no 1, Jaipur Metro-II	1740	209	1949	9	N/A

*24/11/20*  
न्यायाधीश  
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जयपुर



Randomly Allocated case

## Judge, Commercial Court No 1, Jaipur Metropolitan-II

Month November-2020

Form-4

List of total no. of cases randomly allocated during the month

S. NO.	Court	District	Court Name	Court No.	Case type	Case Count (No. of cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Judge, Commercial Court no 1, Jaipur Metro- II				-----Nil-----	

*24/11/20*  
न्यायाधीश  
वाणिज्यिक न्यायालय, क्रम-1  
जयपुर

Case management hearing

## Judge, Commercial Court No 1, Jaipur Metropolitan-II

Month November-2020

Form-5

List of cases in which Case Management Hearing was held during the month

SN	Court	District	Case No.	Petitioner v/s Respondent	Advocate	Date of Registration	Date of case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Judge, Commercial Court no 1, Jaipur Metro- II			-----Nil-----			

20/11/20  
न्यायाधीश  
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जयपुर



Contested case list

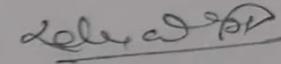
**Judge, Commercial Court No 1, Jaipur Metropolitan-II**

Month November-2020

Form-6

Contested Commercial Cases disposed during the month

SN	Court	District	Case No.	Petitioner v/s Respondent	Advocate	Date of Registration	Whether urgent relief was sought and Pre-Institution Mediation did not take place Yes/No	Date of Decision	Days for Disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	No. of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1	Judge, Commercial Court no 1, Jaipur Metro-II	Jaipur Metro-II	CMC 97/2020 (79/2020)	M/s Parvati Gas Service V/s Bharat Petroleum Corporation Ltd.	Sh. Devidutt Sharma Sh. Jaiprakash Gupta	13-10-2020	Nil	10-11-2020	29	Contested	Nil	Nil	Stay Application u/s 9 of Arb. Act

  
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Summary of commercial cases

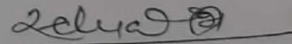
# Judge, Commercial Court No 1, Jaipur Metropolitan-II

Month November-2020

Form-7

## Summary of Commercial Cases during the month

SN	Court	District	Total no. of cases pending on the 1 <sup>st</sup> day of the month	Total no. of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Judge, Commercial Court no 1, Jaipur Metro-II	Jaipur Metro-II	1740	209	9	1940

  
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जयपुर



pre institution mediation

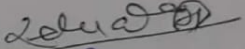
## Judge, Commercial Court No 1, Jaipur Metropolitan-II

Month November-2020

[See rule 10 (2)]

List of cases received for Pre-Institution Mediation and Settlement during the month

SN	Name of Mediation Centre [For example, DLSA or Main Mediation Centre Mumbai]	total no. of applications pending on the 1 <sup>st</sup> day of the month	Total no. of applications received during the month	Total no. of cases settled during the month	Total no. of non-starter cases during the month	Total no. of applications pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1			-----Nil-----			

  
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Electronic process list

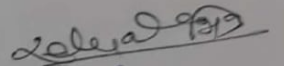
## Judge, Commercial Court No 1, Jaipur Metropolitan-II

Month November-2020

Form-3

List of cases in which Electronic Service of Process has taken place during the month

SN	Court	District	Case No.	Petitioner v/s Respondent	Advocate	Date of Registration	Date of e-Payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Judge, Commercial Court no 1, Jaipur Metro- II	Jaipur	Nil	Nil	Nil	Nil	Nil

  
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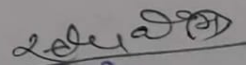
**Judge, Commercial Court No 1, Jaipur Metropolitan-II**

Month November-2020

Form-2

List of cases in which e-Payment of Court fees was made during the month

SN	Court	District	Case No.	Petitioner v/s Respondent	Advocate	Date of Registration	Date of e-Payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Judge, Commercial Court no 1, Jaipur Metro-II	Jaipur	402/2020	SNG Realestate Pvt. Ltd. vs. Saurabh Agarwal	Sh. Naresh Kumar Sejvani	05-11-2020	04-11-2020
2		Jaipur	403/2020	M/s K.K. Carriers vs. Principal Secy., Local Self Govt.	Sh. Satish Chandra Mittal	05-11-2020	05-11-2020
3		Jaipur	404/2020	Global Waste Management vs. Principal Secy., Local Self Govt.	Sh. Satish Chandra Mittal	05-11-2020	05-11-2020
4		Jaipur	363/2020	Union Bank of India vs. Jagdish	Sh. Rajendra Kumar Pareek	06-11-2020	03-11-2020
5		Jaipur	364/2020	State Bank of India vs. M/s S R Distributors	Sh. Jayant Vajhe Jaipuria	07-11-2020	05-11-2020
6		Jaipur	366/2020	Bank of Baroda vs. M/s The Hygiene Concepts	Sh. Sanjog Gupta	09-11-2020	05-11-2020
7		Jaipur	367/2020	State Bank of India vs. Shiva Agencies	Smt. Sarita Sharma	18-11-2020	06-10-2020
8		Jaipur	368/2020	M/s Mahalaxmi Trading Co. vs. Jalaram Craft Enterprises	Sh. Mudit Singhvi	19-11-2020	18-11-2020
9		Jaipur	371/2020	M/s Clay Craft (India) Pvt. Ltd. vs. M/s Arta Borch Ceramics	Sh. Dharmendra Kumar Gupta	25-11-2020	23-11-2020
10		Jaipur	373/2020	Union Bank of India vs. M/s Shree Ganpati Batteries	Sh. Aditya Mitruka	26-11-2020	26-11-2020
11		Jaipur	374/2020	MSR Infratech vs. M/s Neemrana Estate Pvt. Ltd.	Sh. Vikash Sharma	27-11-2020	26-11-2020

  
 न्यायाधीश  
 वाणिज्यिक न्यायालय, क्रम-1  
 जयपुर

D.No. - 420  
01/12/2020

**Court Name Commercial Court 2, Jaipur Metro II, Jaipur**  
**Month November, 2020**

Format for Statistical data [See Rule 3(1)]						
S.No.	Name of Court	No. of cases (on the 1 <sup>st</sup> day of month of )	No. of new cases instituted (during the month as per column 3)	Total cases pending in the court (on the last day of the month as per column 3)	No. of cases disposed (during the month as per column 3)	Days taken to decide the case
-1	-2	-3	-4	-5	-6	-7
1	C.C. 2,	786	0	785	1	N/A

  
Judge  
Commercial Court No. 2  
Jaipur



**Court Name Commercial Court 2, Jaipur Metro II, Jaipur**

**Month November, 2020**

**Form 1**  
**List of cases e-filed during the month**

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
-1	-2	-3	-4	-5	-6	-7	-8	-9	-10
1	C.C.2	Jaipur Metro II, Jaipur	Nil						

**Note:-** Humbly submitted that Form 1 may not be called from this court as Commercial Court No. 1 is the Only institutional Court for filing of any new matter. The Commercial Court No 02 to 04 receives the matters on transfer/assignment on the order of Hon'ble High Court after certain intervals. Regards!

  
**Judge**  
Commercial Court No. 2  
Jaipur

**Court Name Commercial Court 2, Jaipur Metro II, Jaipur**

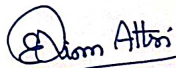
**Month November, 2020**

**Form 2**

**List of cases in which e-Payment of Court fees was made during the month**

Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of e- payment of Court Fees
-1	-2	-3	-4	-5	-6	-7	-8
1	C.C. 2	Jaipur Metro II, Jaipur	Nil	Nil	Nil	Nil	Nil

**Note:-** Humbly Submitted that Form 2 may not be called from this court as Commercial Court No.1 is the Only institutional Court for filing of any new matter. The Commercial Court No 02 to 04 receives the matters on transfer/assignment on the order of Hon'ble High Court after certain intervals. Regards!

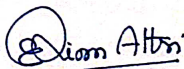
  
**Judge**  
Commercial Court No. 2  
Jaipur



**Court Name Commercial Court 2, Jaipur Metro II, Jaipur**  
**Month November, 2020**

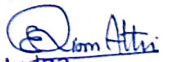
Form 3 List of cases in which Electronic Service of Process has taken place during the month							
Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
-1	-2	-3	-4	-5	-6	-7	-8
1	C.C. 2	Jaipur Metro II, Jaipur	Nil	Nil	Nil	Nil	Nil

**Note:-** Most Humbly submitted that this Statement may not be called from this court as in the transfer/assigned matters parties come present with the matters as they have already been served after institution in Commercial Court No 1. In any interlocutory application(s) as well the otherside remain present physically in the court.

  
**Judge**  
Commercial Court No. 2  
Jaipur

**Court Name Commercial Court 2, Jaipur Metro II, Jaipur**  
**Month November, 2020**

<b>Form 4</b> <b>List of total no. of cases randomly allocated during the month</b>						
Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
-1	-2	-3	-4	-5	-6	-7
1	C.C. 2	Jaipur Metro II, Jaipur	Nil	Nil	Nil	Nil

  
 Judge  
 Commercial Court No. 2  
 Jaipur


**Court Name Commercial Court 2, Jaipur Metro II, Jaipur**

**Month November, 2020**

**Form 5**

**List of cases in which Case Management Hearing was held during the month**

Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of case management Hearing
-1	-2	-3	-4	-5	-6	-7	-8
1	C.C. 2	Jaipur Metro II, jaipur	Nil	Nil	Nil	Nil	Nil



**Judge**

**Commercial Court No. 2  
Jaipur**



**Court Name Commercial Court 2, Jaipur Metro II, Jaipur**  
**Month November, 2020**

**Form 6**  
**Contested commercial cases disposed during the month**

Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/ No)	Date of Decision	Days for disposal	Nature of Disposal (Contested /Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
-1	-2	-3	-4	-5	-6	-7	-8	-9	-10	-11	-12	-13	-14
1	C.C. 2	Jaipur Metro II, Jaipur	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil

  
**Judge**  
Commercial Court No. 2  
Jaipur

**Court Name Commercial Court 2, Jaipur Metro II, Jaipur**

**Month November, 2020**

**Form 7**

**Summary of Commercial Cases during the month**


Sr. No.	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
-1	-2	-3	-4	-5	-6	-7
1	C.C. 2,	Jaipur Metro II,	786	0	1	785

  
Judge  
Commercial Court No. 2  
Jaipur

Court Name Commercial Court 2, Jaipur Metro II, Jaipur

**Month November, 2020**

List of cases received for Pre-Institution Mediation and Settlement during the month						
Sr. No.	Name of Mediation Centre [For example, DLSA or Main Mediation Centre Mumbai]	Total number of applications pending on the 1st day of the month	Total number of applications received during the month	Total number of cases settled during the month	Total number of non-starter cases during the month	Total number of applications pending at the end of the month
-1	-2	-3	-4	-5	-6	-7
1	Nil					

  
**Judge**  
Commercial Court No. 2  
Jaipur



Statistical Data Format

SCHEDULE

Format for statistical data for the Month of November, 2020

(See Rule 3)

SN	Name of the Court	No. of cases pending (on the 1 <sup>st</sup> day of Month)	No. of New cases instituted (during the month as per column 3)	Total cases pending in the court (on the last day of the month as per column 3)	No. of cases disposed (during the month as per column 3)	Average no. of days taken to decide the case
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Commercial Court no 3, Jaipur Metro-II	648	1	648	1	N/A

अनुपमा 66  
सायाधीश  
वाणिज्यिक न्यायालय क्रम-3  
जयपुर

e-court fees

## Commercial Court No 3, Jaipur Metro-II

Month November-2020

Form-2

List of cases in which e-Payment of Court fees was made during the month

SN	Court	District	Case No.	Petitioner v/s Respondent	Advocate	Date of Registration	Date of e-Payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Commercial Court no 3, Jaipur Metro- II	Nil	Nil	Nil	Nil	Nil	Nil

*अनूप पांडे*  
वाणिज्यिक न्यायालय क्रम-3  
जयपुर

Electronic process list

### Commercial Court No 3, Jaipur Metro-II

Month November 2020

Form-3

List of cases in which Electronic Service of Process has taken place during the month

SN	Court	District	Case No.	Petitioner v/s Respondent	Advocate	Date of Registration	Date of e-Payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Commercial Court no 3, Jaipur Metro- II	Nil	Nil	Nil	Nil	Nil	Nil

अनुपम पांडे  
जिला प्रशासक  
व्यक्तिगत न्यायालय नगर 2  
जयपुर



Randomly Allocated case

## Commercial Court No 3, Jaipur Metro-II

Month November-2020

Form-4

List of total no. of cases randomly allocated during the month

SN (1)	Court (2)	District (3)	Court Name (4)	Court No. (5)	Case type (6)	Case Count (No. of cases randomly allocated) (7)
1	Commercial Court no3, Jaipur Metro- II				-----Nil-----	

अनुपम शर्मा  
न्यायाधीश  
वाणिज्यिक न्यायालय क्रम-3  
जयपुर

Case management hearing

## Commercial Court No 3, Jaipur Metro-II

Month November-2020

Form-5

List of cases in which Case Management Hearing was held during the month

SN	Court	District	Case No.	Petitioner v/s Respondent	Advocate	Date of Registration	Date of case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Commercial Court no 3, Jaipur Metro- II			-----Nil-----			

31/11/2020  
आयाचीर  
आणिजियत आयाचीर क्रम-3  
ज.प.प.

Contested case list

## Commercial Court No 3, Jaipur Metro-II

Month November-2020

Form-6

Contested Commercial Cases disposed during the month of ~~September~~, 2020

SN	Court	District	Case No.	Petitioner v/s Respondent	Advocate	Date of Registration	Whether urgent relief was sought and Pre-Institution Mediation did not take place Yes/No	Date of Decision	Days for Disposal	Nature of Disposal (Contested/ Settled)	Date of execution of decree	No. of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1	Commercial Court no 3, Jaipur Metro-II	Jaipur Metro	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil	Nil

31/11/2020  
जायपुर  
वाणिज्यिक न्यायालय  
जायपुर



Summary of commercial cases

**Commercial Court No 3, Jaipur Metro-II**

Month November-2020

Form-7

Summary of Commercial Cases during the month

SN	Court	District	Total no. of cases pending on the 1 <sup>st</sup> day of the month (4)	Total no. of cases instituted during the month (5)	Total number of cases disposed during the month (6)	Total number of cases pending at the end of the month (7)
(1)	(2)	(3)				
1	Commercial Court no 3, Jaipur Metro-II	Jaipur Metro-II	648	1	1	648

*अनुपम*

न्यायाधीश

वाणिज्यिक न्यायालय क्रम-3

जयपुर

pre institution mediation

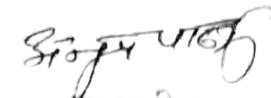
**Commercial Court No 3, Jaipur Metro-II**

Month November-2020

[See rule 10 (2)]

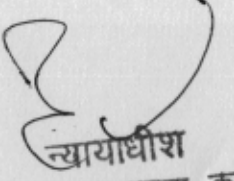
List of cases received for Pre -Institution Mediation and Settlement during the month

SN	Name of Mediation Centre [For example, DLSA or Main Mediation Centre Mumbai]	total no. of applications pending on the 1 <sup>st</sup> day of the month	Total no. of applications received during the month	Total no. of cases settled during the month	Total no. of non-starter cases during the month	Total no. of applications pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1						
-----Nil-----						



न्यायाधीश  
 वाणिज्यिक न्यायालय क्रम-3  
 जयपुर

Court Name- Commercial Court no. 4, Jaipur															
Month – October, 2020															
S. No	Name of the Authority	No. of application received by Authority	Nature of Applicant Party		Nature of Opposite Party		No. of applications slab- wise as per Schedule-II					No. of application disposed off as per Rule 3(4) and 3(6)	No. of application referred for mediation	No. of application where no settlement arrived at as per Rule 7(1)(ix)	No. of application where parties reached a settlement as per Rule 7(1)(vii)
			Individual	Corporate	Individual	Corporate	I	II	III	IV	V				
-1	-2	-3	-4	-5	-6	-7	-8					-9	-10	-11	-12
1	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-

  
 न्यायाधीश  
 वाणिज्यिक न्यायालय, क्रम-4  
 जयपुर

Med Form-6(1)

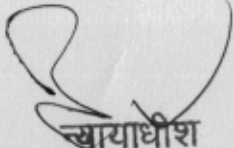
Court Name- Commercial Court no. 4, Jaipur						
Month – November, 2020						
List of cases received for Pre-Institution Mediation and Settlement during the month						
Sr. No.	Name of Mediation Centre [For example, DLSA or Main Mediation Centre Mumbai]	Total number of applications pending on the 1st day of the month	Total number of applications received during the month	Total number of case settled During the month	Total number of non-starter cases during the month	Total number of applications pending at the end of the month
-1	-2	-3	-4	-5	-6	-7
1	-	-	-	-	-	-

न्यायाधीश  
वाणिज्यिक न्यायालय, क्रम-4  
जयपुर

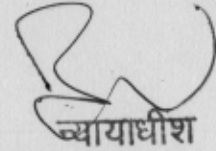


S-2 Form-7

Court Name- Commercial Court no. 4, Jaipur						
Month – November, 2020						
Form 7						
Summary of Commercial Cases during the month						
Sr. No.	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
-1	-2	-3	-4	-5	-6	-7
1	Commercial Court no. 4, Jaipur	Jaipur	824	3	4	823

  
न्यायाधीश  
वाणिज्यिक न्यायालय, क्रम-4  
जयपुर


Court Name- Commercial Court no. 4, Jaipur													
Month – October, 2020													
Form 6													
Contested commercial cases disposed during the month													
Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/ No)	Date of Decision	Days for disposal	Nature of Disposal (Contested /Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
-1	-2	-3	-4	-5	-6	-7	-8	-9	-10	-11	-12	-13	-14
1	Commercial Court no. 4, jaipur	Jaipur	-	-	-	-	-	-	-	-	-	-	-

  
 न्यायाधीश  
 वाणिज्यिक न्यायालय, क्रम-4  
 जयपुर




S-2 Form-5

Court Name- Commercial Court no. 4, Jaipur							
Month- October, 2020							
Form 5							
List of cases in which Case Management Hearing was held during the month							
Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of case management Hearing
-1	-2	-3	-4	-5	-6	-7	-8
1	Commercial Court no. 4, Jaipur	Jaipur	-	-	-	-	-

  
न्यायाधीश  
वाणिज्यिक न्यायालय, क्रम-4  
जयपुर

S-2 Form-4

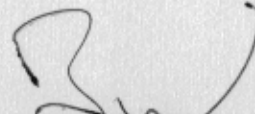
Court Name- Commercial Court no. 4, Jaipur						
Month- October, 2020						
Form 4						
List of total no. of cases randomly allocated during the month						
Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
-1	-2	-3	-4	-5	-6	-7
1	Commercial Court no. 4, Jaipur	Jaipur	-----Nil-----			

  
न्यायाधीश  
वाणिज्यिक न्यायालय, क्रम-4  
जयपुर



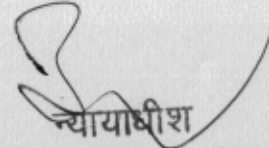
S-2 Form-3

Court Name- Commercial Court no. 4, Jaipur							
Month- November, 2020							
Form 3List of cases in which Electronic Service of Process has taken place during the month							
Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process
-1	-2	-3	-4	-5	-6	-7	-8
1	Commercial Court no. 4, Jaipur	Jaipur	-	-	-	-	-

  
न्यायाधीश  
वाणिज्यिक न्यायालय, क्रम-4  
जयपुर

S-2 Form-2

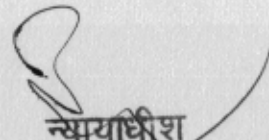
Court Name- Commercial Court no. 4, Jaipur							
Month- November, 2020							
Form 2							
List of cases in which e-Payment of Court fees was made during the month							
Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of e-payment of Court Fees
-1	-2	-3	-4	-5	-6	-7	-8
1	Commercial Court no. 4, Jaipur	Jaipur	-	-	-	-	-

  
न्यायाधीश  
वाणिज्यिक न्यायालय, क्रम-4  
जयपुर




S-2 Form-1

<b>Court Name- Commercial Court No. 4, Jaipur</b>									
<b>Month- November, 2020</b>									
<b>Form 1</b>									
<b>List of cases e-filed during the month</b>									
Sr. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
-1	-2	-3	-4	-5	-6	-7	-8	-9	-10
1	Commercial Court no. 4, Jaipur	Jaipur	-----Nil-----						

  
न्यायाधीश  
वाणिज्यिक न्यायालय, क्रम-4  
जयपुर

Court Name – Commercial Court no. 4, Jaipur						
Month – November, 2020						
Format for Statistical data [See Rule 3(1)]						
S.No.	Name of Court	No. of cases (on the 1 <sup>st</sup> day of month of )	No. of new cases instituted (during the month as per column 3)	Total cases pending in the court (on the last day of the month as per column 3)	No. of cases disposed (during the month as per column 3)	Days taken to decide the case
-1	-2	-3	-4	-5	-6	(7)
1	Commercial Court no. 4, Jaipur	824	3	823	4	-

  
 न्यायाधीश  
 वाणिज्यिक न्यायालय, क्रम-4  
 जयपुर



Statical Data Format

COMMERCIAL COURT, UDAIPUR (RAJ.)

SCHEDULE

Format for statistical data for the Month of Nov. 2020

(See Rule 3)

SN	Name of the Court	No. of cases pending (on the 1 <sup>st</sup> day of Month)	No. of New cases instituted (during the month as per column 3)	Total cases pending in the court (on the last day of the month as per column 3)	No. of cases disposed (during the month as per column 3)	Average no. of days taken to decide the case
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Commercial Court Udaipur	846	58	888	16	Approximately 2244 Days

*Shivani*  
2.12.2020

Judge

Commercial Court,

Udaipur

*Amis*

**Commercial Court, Udaipur**

Month Nov.-2020

Form-2

List of cases in which e-Payment of Court fees was made during the month

SN	Court	District	Case No.	Petitioner v/s Respondent	Advocate	Date of Registration	Date of e-Payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Commercial Court Udaipur	Nil	Nil	Nil	Nil	Nil	Nil

Judge

Commercial Court,  
Udaipur

**Commercial Court, Udaipur**

Month Nov. 2020

**Form-3**

List of cases in which Electronic Service of Process has taken place during the month

SN	Court	District	Case No.	Petitioner v/s Respondent	Advocate	Date of Registration	Date of e-Payment of Court Fees
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	<b>Commercial Court, Udaipur</b>	Udaipur	Case No.-79/2019 Execution	M/s Pandey Minral Versus Sacmi ceramics	Sanjay Somani	16-05-2019 (Mail Date 23-11-2020)	-

*Shivani*  
2.12.2020  
Judge  
Commercial Court,  
Udaipur  
*A. H. S.*

Randomly Allocated case

## Commercial Court, Udaipur

Month Nov.-2020

Form-4

List of total no. of cases randomly allocated during the month

SN	Court	District	Court Name	Court No.	Case type	Case Count (No. of cases randomly allocated)
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Commercial Court , Udaipur	Udaipur	Commercial Court	-	-	-

*Shivani*  
Judge  
Commercial Court  
Udaipur  
2.12.2020  
*Anis*



Case management hearing

## Commercial Court, Udaipur

Month Nov.-2020

Form-5

List of cases in which Case Management Hearing was held during the month

SN	Court	District	Case No.	Petitioner v/s Respondent	Advocate	Date of Registration	Date of case Management Hearing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Commercial Court, Udaipur	Udaipur	18/2019 CO, CIS No.18/2019 Civil Suit	ICICI Bank Vs Udai Lal	Shree Hemant Joshi Vs Shree Girishpuri	12.04.2019	09.11.2020
2	Commercial Court, Udaipur	Udaipur	63/2019 CO, CIS No.63/2019 Civil Suit	M/s Vinayak Audio Vision Vs M/ Dev Electronics	Shree Praveen Khandelwal Vs Deu Electronics	21.08.2019	17.11.2020
3	Commercial Court, Udaipur	Udaipur	28/2019 CO, CIS NO. 28/2019 CIVIL SUIT	State Bank Of India Vs Smt. Chanda Babel	Shree Satyanarayan Gupta Vs Shree Sant Lal Agrawal	04.05.2019	19.11.2020
4	Commercial Court, Udaipur	Udaipur	41/2019 CO, CIS No. 41/2019 Civil Suit	M/s Shiv Engineering Vs Nagar Parishad Banswara	Shree Sushil Kothari Vs Shree Ashok Singhwi	02.02.2018	19.11.2020

*Shivani*  
2.12.2020  
Judge  
Commercial Court,  
Udaipur  
*Anir*

Contested case list

## Commercial Court Udaipur

Month Nov.-2020

Form-6

Contested Commercial Cases disposed during the month of Nov. 2020

SN	Court	District	Case No.	Petitioner v/s Respondent	Advocate	Date of Registration	Whether urgent relief was sought and Pre-Institution Mediation did not take place Yes/No	Date of Decision	Days for Disposal	Nature of Disposal (Contested/Settled)	Date of execution of decree	No. of days for execution of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1	Commercial Court	Udaipur	CIS No.16/2018 CM-38	Raj.State V/s Narayanlal	Shri Hitesh Giri V/s Anurag Sharma	18-5-2007	No	23/11/20	4938 Days	Contested	-	-	Sec.34 Arb.Act.
2			CIS No.17/2018 CM-38	Narayan lal V/s Raj.State	Shri Hitesh Giri V/s Anurag Sharma	18-5-2007	No	23/11/20	4938 Days	Contested	-	-	Sec.34 Arb.Act.
3			CIS No.3/2020 CM-41	Smt.Rajni Rathor V/s Awasiya Abhiyanta	Shri Lalit Jain V/s Pawan Singhal	17-7-2020	No	21/11/20	127 Days	Contested	-	-	O9 R 13 & O9R9 CPC

*Shivani*  
Judge  
2.12.2020  
Commercial Court  
Udaipur  
*Amis*

Summary of commercial cases

# Commercial Court Udaipur

Month Nov.-2020

Form-7

Summary of Commercial Cases during the month						
SN	Court	District	Total no. of cases pending on the 1 <sup>st</sup> day of the month	Total no. of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Commercial Court, Udaipur	Udaipur	846	58	16	888

Shivan  
Judge 2.12.2020  
Commercial Court,  
Udaipur  
Anis

**Commercial Court Udaipur**

Month Nov.-2020

[See rule 10 (2)]

**List of cases received for Pre -Institution Mediation and Settlement during the month**

SN	Name of Mediation Centre [For example, DLSA or Main Mediation Centre Mumbai]	total no. of applications pending on the 1 <sup>st</sup> day of the month	Total no. of applications received during the month	Total no. of cases settled during the month	Total no. of non-starter cases during the month	Total no. of applications pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	ADR Centre, Udaipur	28	14	31	31	11

नोट :- इस न्यायालय से संबंधित Pre- Institution Mediation and Settlement की प्रक्रिया ADR Centre, Udaipur के माध्यम से करवाई जाती है। इस न्यायालय से संबंधित मीडिएशन प्रकरणों की सूचना उक्तानुसार ADR Centre, Udaipur द्वारा दी गई है।

*Shivam*  
2.12.2020  
Judge  
Commercial Court  
Udaipur  
*Anir*